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C.A.No. 8448 OF 2002

ITEM No.110 (Mentioned)

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.8448/2002

DIPAK CHANDRA RUHIDAS

Appellant (s)

VERSUS

CHANDAN KUMAR SARKAR

Respondent (s)

(with office report)

Date : 15/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)Mr. Shakil Ahmed Syed, Adv.

For Respondent (s)Mr. P I Jose, Adv.

UPON hearing counsel the Court made the following
O R D E R

Not to be listed on 16.7.2003 and 17.7.2003.

(D.P. WALIA)
COURT MASTER

(SURAJ PARKASH)
COURT MASTER